

F.01/34/2013-CL.V
No. Government of India
Ministry of Corporate Affairs

5th Floor, A Wing, Shastri Bhawan
Dr. Rajendra Prasad Road, New Delhi
Dated: 28th October, 2015

To

All Regional Directors,
All Registrar of Companies,
All Stakeholders

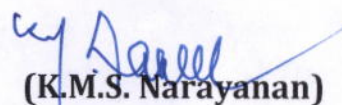
Subject: Relaxation of additional fees and extension of last date of filing of AOC-4, AOC-4 XBRL and MGT-7 E-Forms under the Companies Act, 2013 - reg.

Sir,

In continuation of this Ministry's General Circular No.10/2015 dated 13.07.2015, keeping in view the request received from various stakeholders, it has been decided to relax the additional fee payable on forms AOC-4 and AOC-4 XBRL upto 30th November, 2015. The additional fee requirement for MGT-7 E-Form is also relaxed for all such forms filed till 30th November, 2015, wherever additional fee is applicable.

2. This issues with the approval of competent authority.

Yours faithfully,



(K.M.S. Narayanan)

Assistant Director

Tel: +911123387263

Copy to:-

1. E-Governance Cell.